F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 170/N)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.10.2026

ORDER NO. 153 of 2026

Hon'ble Officiating President, CESTAT is pleased to partially modify the roster order no. 144 of 2026 for **CESTAT, New Delhi** on **04.11.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On **03.11.2026** and on subsequent dates, if adjourned	Dr. Rachna Gupta, Hon'ble Officiating President Mrs. Hemambika R. Priya, Hon'ble Member (Technical) and Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	**Larger Bench Matter** **ST/52136/2019** in Commissioner of Central Excise, Customs, Central Goods and Service Tax, Bhopal vs M/s Jeewan Motors.

Note:

1. On this date, Customs and Excise Division Bench may be taken up by Mrs. Hemambika R. Priya, Hon'ble Member (Technical) and Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) after the hearing of the larger bench.

2. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar